

(c) what are the details of these recommendations which have been accepted by Government.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) Yes, Sir.

(b) and (c) The Committee's recommendations cover inter-alia, selection of a few industries for spearheading the export thrust and measures for development of the capabilities of these industries so as to make them competitive in the international markets. These recommendations are now under examination in the Government.

M/s. Hindustan Motors

720. SHRI RAJNI RANJAN SAHU: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) what is the licensed capacity of M/s. Hindustan Motors for manufacturing cars per year;

(b) the number of cars manufactured by it during the years 1983, 1984 and so far during the year 1985;

(c) whether it is a fact that this company manufactures cars in excess of its licensed capacity and sells the cars clandestinely; if so, what action Government propose to take to check the malpractice; and

(d) if not, whether Government propose to conduct an enquiry in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) The company holds an industrial licence for 30,000 and a letter of intent for 20,000 passenger cars.

(b) The company manufactured 22,725, 24,225 and 22,750 cars during the years 1982-83, 1983-84 and 1984-85 (upto February 1985) respectively.

(c) No, Sir.

(d) Does not arise.

Foreign collaboration for production of soft drinks

721. SHRI BHUVNESH CHATURVEDI: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether Government propose to allow foreign collaboration for production of soft drinks in the countries; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) and (b) Foreign collaboration, financial or technical, is normally not considered for production of soft drinks under existing policy.

Licences given to M/s. J.K. Helen Curtis

722. SHRI PRITHIBI MAJHI: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that M/s. J.K. Helen Curtis have been given licences for expansion of their products including face powder and hair dye during the years 1984-85 and for 1985-86;

(b) if so, what are the details in this regard;

(c) how much, out of their total products for 1984-85, in quantity and value, has been exported; and

(d) how many cases of misuse of their licensed capacity for their products have been reported against the company during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) No, Sir.

(b) Does not arise.

(c) Individual company-wise data on export is not maintained. However, as per figures furnished by the Company, the

exports for '84-85 (upto Feb.) were to the order of Rs. 78,343. •

(d) No case of misuse of their licensed capacity has been reported against the company during the last three years.

Loss on Bombay High crude oil export

723. SHRI SURAJ PRASAD: Will the Minister of PETROLEUM be pleased to state:

(a) whether it is a fact that the Indian Oil Corporation is losing heavily on the export of Bombay High Crude with a fall in the international market for crude oil; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) No, Sir.

(b) Does not arise.

Manufacture of cheaper tractors

724. SHRI SULTAN SINGH: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether there is a proposal under Government's consideration to manufacture, in collaboration with certain firms, a cheaper type of tractor within the reach of a common farmer; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) and (b) In terms of Government of India Press Note dated 3rd September, 1984, full flexibility has been granted to tractor manufacturers to diversify their product range to include tractors of various sizes. Besides, requests from power tiller manufacturers to take up manufacture of small tractors are considered on merits. These steps are expected to bring about improved capacity utilisation, large volume production and greater competition leading to competitive prices.

STD connections between the State Capital and nearer cities of Haryana

725. SHRI MUKHTIAR SINGH MALIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under consideration of the Government to connect that State capital and some more cities of Haryana with STD during 1985-86 and 1986-87;

(b) if so, what are the details thereof; and

(c) whether the cities nearer to the State capital i.e., Gohana, Jind, Safidon, Ganaur and Samalkha are proposed to be linked by STD with the capital and if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b) During 1985-86: Bhiwani, Sonapat Rewari are likely to be connected to State Capital for STD subject to availability of long distance circuits. During 1986-87: Fissar is likely to be connected to State capital for STD facility subject to availability to Long Distance circuits.

(c) Jind Gohana and Samalkha are proposed to be linked with State capital by STD. There is no proposal at present for linking Safidon and Ganaur with the capital for STD facility due to limited availability of switching & transmission equipment.

Telephone exchanges in Sonapat and Gohana

726. SHRI MUKHTIAR SINGH MALIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to increase the capacity of Sonapat and Gohana Telephone Exchanges in Haryana during the next three years and if so, what are the details thereof;